

## LIST OF CREDITORS

Refore the Hon'ble National Company Law Tribunal
Indore Bench
Case No. CP(IB)/68/MP/2020
The Matter of: M/s Suman Phosphates and Chemicals Limited

(Corporate Debtor)

List of Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016 by the IRP (BishwaRanjan Chatterjee) under the Insolvency and Bankruptcy Code, 2016.

- 1. The application for Corporate Insolvency Resolution Process filed by Indian Potash Limited, Operational CreditorUnder Section 9 of the IBC' 2016 was admitted by the NCLT, Indore Benchvide Order CP(IB)/68/MP/2020dated 05/04/2024 wherein Bishwa Ranjan Chatterjee, the undersigned was appointed as Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.
- In Compliance with Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulation, 2016 a list of creditors along with amount claimed, security charge to the creditors in respect of claims is enclosed at Annexure-A in triplicate.

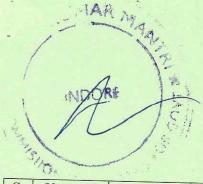
In the matter of CD: Suman Phosphates and Chemicals Limited

Place: Indore Date: 02/05/2024 (Bishwa Ranjan Chatterjee) IBBI/IPA-002/IP-N00877/2019-

2020/12806

Interim Resolution Professional





## Suman Phosphates and Chemicals Limited List of creditors As on 27<sup>th</sup> April 2024

5	. Name of	f Add					
I			Principle	Amount of Interest claimed by		Amount Collated	Securi
0		702	Amount claimed	Creditors	Creditors (in Rs.)		ty
1	Creditor		by the			(in Rs.)	Charg
	Creditor	3	Creditors				ein
			(in Rs.)				respec
							tof
							such
1	IDBI	IDBI	12.05.47.222.20				claim
	Bank	Tower,	13,05,47,223.38	57,15,64,201.96		70,21,11,425.34	
	Limited	WTCComp					
	(FC)	lex, Cuffe					To be
		Parade,					Verifie
		Mumbai-					d
		400005					
2.	State	State Bank		24.07.01.00.7.02			
	Bank of	Bhavan,		24,97,91,995.69 (Accrued Interest) 9,76,250.12 (Penal Interest Simple) 75,49,607.82 (Charges/expenses/cost incurred) 28,65,653.00( Less Credit)			The Marie
	India	Madame					
	(FC)	Cama					
	( )	Road,	10,58,71,476.06				To be
		Nariman	10,36,71,470.00			36,13,23,676.69	Verifie
		Point,					d
		Mumbai-					
		400021					
3.	Small	Second	1,99,48,336.00	Dues as on	WT		
1 -	Industrial	Floor,	1,77,10,330.00	10/03/2024	Unapplied		
	Develop	Swavlamba		10/03/2024	Dues		
	ment	n Bhavan,			accrued		
	Bank of	Plot NoC-			upto		
	India	11, 'G"		2,73,50,918.00(Int	04/04/2024		
	(FC)	Block,		erest)	1,91,832.00 (Interest)		
		Bandra		3,07,77,343.00	5,58,986.00		To be
		Kurla		(Penal Interest)	(Penal	8,82,68,593.00	Verifie
		Complex,		(1 chai microst)	Interest)		d
		BAndra		85,32,751.00			
		(East),		(Further Interest)	1,12,367.00 (Further		
		Mumbai-		(- artifici litterest)	Interest)		
The second		400051,		7,96,060.00 (FI on	0		
		Maharashtr		PI)	U		
		a		11)			Maria St.
4.	Indian	Potash	1,33,34,200/-	6,76,26,668.10			
	Potash	Bhawan,	(dated	5,76,26,000.10			
	Limited	10-B,	17/08/2016)				
	(OC)	Rajendra	65278088/-				To be
		Park, Pusa	(dated			14,62,38,956.10	Verifie
		Road,	07/10/2016)				d
		New Delhi-					
5.	Em. I.	110069					
5.	Employe	7, Race					
	e's	Couse					
	Provident Fund	Road,	2,08,776/-				To be
	Organizat Organizat	Indore-	2,00,1101-		1,121213	2,08,776/-	Verifie
	ion (OC)	452003					d
Others	Total 33,51,88,099.44 962,963,327.69					1,29,81,51,427.13	
1,27,01,31,427.13							

In the matter of CD: Suman Phosphates and Chemicals

D. L. Ch. Limited

Place: Indore



(Bishwa Ranjan Chatterjee)
IBBI/IPA-002/IP-N00877/20192020/12806
Interim Resolution Professional